

Neha Jotwani Vs. Maharaja Agrasen Hospital etc.
Case No.
PS Punjabi Bagh

01-07-2020

Fresh complaint case received in the court by way of assignment.

It be checked and registered as per rules.

Present: None for the complainant.

Perusal of the file shows that the present case was filed before the lockdown however the file was received by the officials of the undersigned in the court today itself i.e. 01.07.2020.

Counsel for the complainant was tried to be contacted through phone however he did not pick up the same. Accordingly, be put up for consideration on 06.07.2020.


(Manu Vedwan)

MM-01(West)/THC:Delha

01-07-2020


Neha Jotwani Vs. Maharaja Agrasen Hospital etc.
Case No.2008/2020
PS Punjabi Bagh

06-07-2020

Present: None for the complainant.

Court ^{skd M 07} for the complainant was again tried to be contacted through phone however he did not pick up the same.

Be put up for consideration on 08.07.2020.


(Manu Vedwan)

MM-01(West)/THC:Delhi

06-07-2020